NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. TCP 34/2014

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- **Manoj Panwar**
V/s
E.D. Process Technologies Pvt. Ltd.

Section: 397-398 of the Companies Act, 2013

ORDER

Though Counsel for the Applicant was present through VC but did not mark his appearance in the chat box. At request of the Counsel for the Applicant, list this matter on **23.09.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT